- (a) whether Government propose to set up a National Labour Institute, and
- (b) if so the details thereof and by when the said institute is likely to be established?

श्रम ग्रौर पुनर्वास मत्री (श्री के वी० रघुनाथ रेइडी) (क) ग्रौर (ख) सरकार न एक म्वायत्त राष्ट्रीय श्रम संस्थान की स्थापना करके वतमान भारतीय श्रम ग्रध्ययन संस्थान के सीमाक्षेत्र का व्यापक बनाने वा निर्णय किया है। काफी यह सस्थान श्रम सम्बन्धी विषयो मे शिक्षा ग्रनसधान की व्यवस्था प्रशिक्षण, अध्ययन और करेगा। ज्या ही इसकी महापरिषद का गठन न्यनतम कर्मचारियो की नियुक्ति ग्रीर स्थान सबधी व्यवस्था, हो जाती है, जिन सब के लिए कार्यवाही प्रगति पर है, इस सस्थान का ग्रधिकृत किया जायेगा।

LABOUR †[THE MINISTER OF REHABILITATION (SHRI K V RAGHUNATHA REDDY) (a) and have decided to (b) Government enlarge substantially the scope of the existing Indian Institute of Labour Studies, by setting up an autonomous National Labour Institute The Institute will provide for education, training, study and research in labour subjects The Institute will be commissioned as soon as its General Council is constituted, minimum staff appointed and accommodation arranged, for all of which action is in progress 1

## SUPPLY OF PLANS TO I A C

\*399 SHRI SHYAMLAL GUPTA Will the Minister of DEFENCE be pleased to state

(a) whether it is a fact that an order for the supply of Avros was placed on the

Hindustan Aeronautics Limited by the IAC some 3 years back,

- (b) if so, whether any plane has been supplied by the Hindustan Aeronautics against this order,
- (c) if not, what is the delivery schedule for the execution of the order and the reasons for not adhering to the schedule, and
- (d) when the planes are expected to be supplied?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF **DEFENCE** (SHRI VIDYA CHARAN SHUKLA) (a) Yes, order for supply οf ten HS 748 aircraft was placed by Indian Airlines on HAI in April 1970

- (b) So far, three aircraft have been supplied by HAL against the above order
- (c) and (d) According to the latest delivery schedule, delivery of all ten aircraft is to be completed by April 1973. Of the seven aircraft, six aircraft are lying ready with HAL and the seventh aircraft is expected to fly shortly. However, due to some production problems which are being investigated in consultation with HAL's collaborators M s Hawker Siddeley Aviation. Ltd. and M/s Rolls Royce (1971), Ltd., these aircraft could not be delivered so far. These are expected to be delivered soon after the production problems have been resolved.

RECOGNITION TO PARENTS OF JAWANS

- \*400 SHRI DWIJENDRALAL SEN GUPTA Will the Minister of DEFF NCE be pleased to state
- (a) whether it is a fact that all posthumous medals and recognitions for the war heroes and financial help is given only to the wives and none to the proud parents of the heroes,

<sup>†[ ]</sup> English translation

- (b) if so, since when this practice is being followed in India, and
- (c) whether Government have any scheme or proposal to recognise the parents of the war heroes along with their widows, in the context of the India society and social order?

THE DEPUTY DEFENCE MINISTER (SHRI J.B PATNAIK) (a) to (c) A medal awarded posthumously to a war hero is given to his legal heir, if he has made a will If not, the medal is given to the widow or next-of-kin in the following order of relationship—

eldest surviving son or grandson, eldest surviving daughter or daughter's son, father, mother, eldest surviving brother or sister. This practice is being followed for a long time

2 The monetary allowance attached to the medal is paid to the widow if the war hero is married. If he is a widower, the allowance is paid to his son who is below 18 years or unmarried daughter, as the case may be. If the war hero is a bachelor, the monetary allowance is paid to his father or mother.

## विदेशों से स्वदेश वापस ग्राये भारतीय

\*401. श्री पढरीनाथ सीतारामजी पाटिल : क्या विदेश मत्री यह बताने की कृपा वरेंगे कि गन छ मास में कितने लोग किन-किन देशों से भारत वापिस आये और उनमें से राज्य-विहीन नागरिकों की सख्या कितनी है और उनके भविष्य के बारे में सरकार द्वारा क्या कार्यवाही की गई है ?

†[Indians repatriated from Foreign Countries

\*401 SHRI P S PATIL Will the Minister of EXTERNAL AFFAIRS be

pleased to state the number of persons along with the names of foreign countries from which they were repatriated to India during the last six months and the number of the persons who are Stateless citizens, and the action taken by Government in regard to their future?

विदेश मत्नालय मे राज्य मंत्री (श्री सुरेन्द्रपाल सिंह) सूचना एकत्र की जा रही है श्रीर सर्वालत होते ही सदन की मेज पर रख दी जाएगी।

†[THI MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) • The information is being collected and will be supplied as soon as it has been compiled ]

## INDEX OF WAGES

## \*402 DR K MATHEW KURIAN SHRI SARDAR AMJAD ALI

Will the Minister of LABOUR AND REHABILITATION be pleased to state

- (a) the index of money wages and the real wages of the working class during the last three years,
- (b) the steps taken by Government to prevent the continuous erosion in real wages, and
- (c) whether such steps have succeeded in preventing the erosion in the real wages?

THE MINISTER OF LABOUR AND REHABILITATION (SHRIK V RAGHUNATHA REDDY) (a) On the basis of the information available a statement is placed on the Table (see below).

(b) and (c) The Government is taking steps to prevent undue rise in prices of essential commodities